

Securities Appellate Tribunal

THE COURT OF : **CORAM: Hon.Js Tarun Agarwala, Presiding Officer/Hon.Ms.Meera Swarup, Tech. Member**

CIVIL CAUSE LIST OF DATE :11/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE MENTION1104 -AT11.00AM-11.05 AM

749-ADMISSION-COURT CODE-GDR CALS- AT 11:05 A.M.

1	SEBI Appeal	152/2022	MR. SARVESH GOORHA Vs. SEBI	MINDSPRIGHT LEGAL
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753-ADMISSION-COURT CODE-CHOKSEY FIT AND PROPER AT 11:07 A.M.

2	Misc. Application	256/2022	K R CHOKSEY COMMODITIES BROKERS PVT. LTD.-STAY Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000169/2022)

	SEBI Appeal	169/2022	K R CHOKSEY COMMODITIES BROKERS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
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Sub Matter : Misc. Application/0000255/2022
Sub Matter : Misc. Application/0000256/2022

	Misc. Application	255/2022	K R CHOKSEY COMMODITIES BROKERS PVT. LTD.-URGENCY Vs. SEBI	Prakash Shah and Associates
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(Main Matter Number :SEBI Appeal/0000169/2022)

754-ADMISSION-COURT CODE-NSE PENALTY AT 11:09 A.M.

3	Misc. Application	265/2022	MS. CHITRA RAMAKRISHNA-URGENCY Vs. SEBI	Venkis Law Offices
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(Main Matter Number :SEBI Appeal/0000174/2022)

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CIVIL CAUSE LIST OF DATE :11/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	266/2022	MS. CHITRA RAMAKRISHNA-URGENCY-C OD Vs. SEBI (Main Matter Number :SEBI Appeal/0000174/2022)	Venkis Law Offices
	Misc. Application	267/2022	MS. CHITRA RAMAKRISHNA-URGENCY-E XEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000174/2022)	Venkis Law Offices
	SEBI Appeal	174/2022	MS. CHITRA RAMAKRISHNA Vs. SEBI Sub Matter : Misc. Application/0000265/2022 Sub Matter : Misc. Application/0000266/2022 Sub Matter : Misc. Application/0000267/2022	Venkis Law Offices
<u>750-MAHEARING-COURTCODE-MAHEARING- AT 11:11 A.M.</u>				
4	Misc. Application	248/2022	E-ALLY CONSULTING INDIA PRIVATE LIMITED AND ORS.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000448/2021)	MINDSPRIGHT LEGAL
<u>12-ADMDISPOSAL-COURTCODE-LOKMANGALCIS- AT 11:13 A.M.</u>				
5	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
	SEBI Appeal	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000712/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gauarav Joshi, Sr. Adv. i/b The Law Point
	Misc. Application	712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services

(Main Matter Number :SEBI Appeal/0000060/2019)

212-DISPOSAL-COURTCODE-OPENOFFERSAST-AT 11:15 A.M.

6	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
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18-ADM- DISPOSAL-SHORTFALLFUNDS- AT 11:17 A.M.

7	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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70-ADMDISPOSAL-COURTCODE-SCORESVENTURA- AT 11:19 A.M.

8	SEBI Appeal	390/2021 (/0000)	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co. LAW POINT-SEBI
	Sub Matter :	Misc. Application/0000713/2021		
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
	Sub Matter :	Misc. Application/0000714/2021		
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Sub Matter :	Misc. Application/0000715/2021		

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CIVIL CAUSE LIST OF DATE :11/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				
	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
	SEBI Appeal	699/2021	Catherine DSilva Vs. SEBI AND OTHERS	Yasmin Bhansali, Advocate
<u>233-ADMDISPOSAL-COURTCODE-GDRPENALTY- AT 11:21 A.M.</u>				
9	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) : Misc. Application/0000499/2021				
<u>451-DISPOSAL-COURTCODE-EXAMINATION- AT 11:23 A.M.</u>				
10	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal

CIVIL CAUSE LIST OF DATE :11/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>466-ADMDISPOSAL-COURT CODE-INSIDERTARA- AT 11:25 A.M.</u>				
11	SEBI Appeal	536/2021 (/0000)	RAJEEV VASANT SHETH AND ORS. Vs. SEBI	ALMT Legal, Advocates And Solicitors
<u>470 ADM-DISP-COURT CODE-BIOCONINSIDER-AT 11:27 A.M.</u>				
12	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000937/2021				
Sub Matter(Disposed) : Misc. Application/0000938/2021				
<u>541-DISPOSAL-COURTCODE-ADFBUYBACK-AT 11:29 A.M.</u>				
13	SEBI Appeal	606/2021	MS. PALLAVI NAVINCHANDRA MEHTA AND ORS. Vs. SEBI	Somandy AND Associates Advocates
Sub Matter(Disposed) : Misc. Application/0001162/2021				
Sub Matter : Misc. Application/0001311/2021				
	Misc. Application	1311/2021	Pallavi N.Mehta and Others- delay in filing reply Vs. SEBI	Burzin Somandy, Advocate
(Main Matter Number :SEBI Appeal/0000606/2021)				
<u>670-DISPOSAL-COURT CODE-LICENSERENEWAL- AT 11:31 A.M.</u>				
14	IRDA Appeal	2/2022	FRANCIS V.V Vs. IRDA AND ANR.	Francis V.V
Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000003/2022				